

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

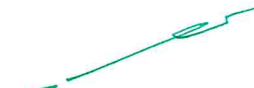
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	For hearing	433(y) 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	YATHISH.S Ph: 7760634381	PETITIONER	

**ORDER**

Counsel for Petitioner is present. He has filed paper publication. Respondent/Corporate Debtor is called absent and he is treated as absent. Counsel for Petitioner is informed that, Petitioner has to suggest the name of IRP or alternative he can ask the Tribunal for addressing letter to the IBBI-New Delhi for suggesting the name of the IRP. List it on 15/01/2018.

  
**Member (T)**

  
**Member (J)**